

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/154/2016

NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Archana Thonyambak Kannan	Petitioner	
2.	Keerthi Krishna Mr. Venkatawaran	Respondents 1, 2 & 6	

ORDER

Ms. Archana, Counsel for Petitioner present. Ms. Keerthi Krishna Counsel for R1, R2 and R6 present and prayed time for filing reply to the rejoinder. At request, time is enlarged for final hearing. Put up on 28.07.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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